

No. 27C at Sonapat Station are as under:

1. Shri Mohinder Singh.
2. Shri Subash Chander.
3. Shri Zile Singh Patwari.
4. Shri Dharam Pal.
5. Shri Dault Ram Kesho Lal Khanna (since vacated).
6. Shri Gopi.
7. Shri Kishan Lai pan wala (since vacated).
8. Shri Sohan Lal.
9. Shri Prithi Singh.
10. Shri Dayal Chand.
11. Shri Jai Gopal.
12. Shri Purshotam Dass Kabari.

(c) The encroachments have not been done with the connivance of the Railway authorities. Some parties have, however, made pucca/constructions on their encroachment. No licence fee/rent is being paid by these parties to the Railways as these are the cases of encroachments.

(d) and (e) The Railway has taken action against all the encroachers of Railway land for eviction under the provisions of Public Premises (Eviction of Unauthorised Occupants) Act, 1971. In two cases eviction proceedings have been completed and encroachments got vacated. In three cases eviction proceedings have been finalised and police help sought for evicting the parties from Railway land. In five cases eviction proceedings are in progress. In two cases of encroachment the parties have taken the matter to the court of Law and the cases are sub-judice.

Construction of Sutlej-Yamuna Link Canal

435. SHRI SULTAN SINGH: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) what progress has been made in the construction on the Sutlej-Yamuna Link Canal in Punjab territory; and

(b) by when it is likely to be completed and by when Haryana is likely to get its share of water?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) State Government have reported that upto February 1985, an amount of about Rs. 41 crores have been spent on the Sutlej-Yamuna Link in Punjab territory. They have also reported that about 26 per cent of the total estimated quantity of the earth-work on the Canal has been completed and the work of its lining and cross-drainages has been taken up.

(b) Haryana will be able to get its full allocated share in surplus Ravi Beas water after completion of the Sutlej-Yamuna Link Canal. The canal may be expected to be completed by June 1987.

Use of Bulher Type Turbines for Power Generation in India

436. SHRI KRISHNA KUMAR BIRLA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether Government are aware that Bulher type of turbines are being extensively used in many countries in Europe, particularly in France for generation of power in plains by diversion of water;

(b) if so, what are the details in this regard;

(c) whether Government propose to take steps to popularise

the use of such turbines in India also; and

(d) if not, what are the reasons therefor?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND): (a) and (b) Yes, Sir. Bulb type turbines are being used in many countries in Europe, including France, for power generation in the plains where the heads are comparatively small.

(c) and (d) This type of turbine has already been installed in some of the projects in India.

Leakage of Information regarding Troop Deployment in Ladakh

437. **SHRI SURESH KALMADI:**

SHRI DHARAM CHANDER PRASHANT:

Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that highly classified information regarding deployment of Indian troops at the Siachen Glacier in Nubra Valley of Ladakh, which is a highly strategic and geopolitically important frontier area, is in Pakistan's hands;

(b) if so, how this information has leaked and who is responsible for this;

(c) what action has been taken against the concerned authorities; and

(d) what steps have been taken by Government to check such leakages?

THE MINISTER OF DEFENCE (SHRI P. V. NARASIMHA RAO): (a) Government are not aware of this.

(b) and (c) Do not arise.

(d) Comprehensive instructions exist for ensuring the security of classified information.

Bus Safety in Delhi

438. **SHRI J. P. GOYAL:**
SHRI DHULESHWAR MEENA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether according to a study on bus safety in Delhi presented at a seminar on road safety recently held in Delhi, Delhi Transport Corporation buses kill more persons on roads than any other vehicles and that not only majority of the drivers are untrained but the road-worthiness of the buses is also very poor; and

(b) if so, what are the details thereof and what steps Government propose to take in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) The study covering the period 1978-80 was conducted by the Transport and Road Research Laboratory U.K. This study was of a fact finding nature. It is not possible to conclude from the facts presented in the study that DTC buses killed more persons on the roads than any other vehicle during the period of this study. Regarding bus drivers the study mentions that almost all the DTC bus drivers interviewed by them had received training from the DTC. The study found certain deficiencies in DTC buses in terms of rear lights, stop lights, side lights, front/rear indicator and tyre pressures. The study concluded that DTC had made efforts to remove these defects through better maintenance and